

In the National Company Law Tribunal, Jaipur

CP No. 100(ND)/2018

TA No. 144/2018

UNDER SECTION 73(4) OF COMPANIES ACT, 2013

In the matter of:

Mr. Lajwanti Issrani

..... Applicant/Petitioners

VS.

M/s Bhartiya Sunshine Developers Build Corp. Ltd.Respondent

Order delivered on 14.09.2018

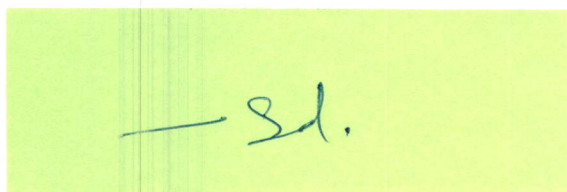
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : None appeared.

ORDER

Due to paucity of time, the matter was not able to be taken up. Post the matter on 11.10.2018.



**(R. Varadharajan)
Member (Judicial)**